221 Papers laid

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II. A copy (in English and Hindi) of the Audit Report on the Accounts of the Delhi Development Authority for the year 1971-72, under sub-section (4) of section 25 of the Delhi Development Act, 1957. [Placed in Library. See No.] LT-11170/76].

## I. Audit Report (1974-75) on the Accounts of the Central Board for Prevention and Control of Water Pollution.

**II.** The Gujarat Town Planning and Urban Development Act, 1976 enacted

SHRI H. K. L. BHAGAT Sir, I also beg to lay on the Table the following papers—

I. A copy (in English and Hindi) of the Audit Report on the Accounts of the Central Board for Prevention and Control of Water Pollution for the year 1974-75, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-11291/76].

II. A copy (in English and Hindi) of the Gujarat Town Planning and Urban Development Act, 1976 (No. 27 5.06 1976) enacted by the President, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976. [Placed in Lib-

rary. See No. LT-11169/76].

1. Acts enacted by the President under section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976

## II. Corrigendum to the Annual Report (1973-74) of the Indian Council of Agriculture Research

## III. The Sugar (Price Determination for 1975-76 Production) Third Amendment Order, 1976

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following Acts enacted by the

President, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976 :—

(i) The Tamil Nadu Panchayats (Extension of term of Office) Act, 1976 (No. 32 of 1976).

(ii) The Tamil Nadu Panchayaı Union Councils (Extension of Term of Office) Act, 1976 (No. 33 of 1976).

[Placed in Library. For (i) and (ii) see No. LT-11171/76].

II. A copy (in English and Hindi) of the Corrigendum to the Annual Report of the Indian Council of Agricultural Research for the year 1973-74. [Placed m Library. Sec No. LT-11296/76].

III. A copy (in English and Hindi) of the Ministry of Agriculture and Irrigation (Department of Food) Notification G.S.R. No. 763(E)/Ess. Com./Sugar, dated the 21st August, 1976, publishing the Sugar (Price Determination for 1975-76 Production) Third Amendment Order, 1976, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-11297/76].

- I. Notifications under Essential Commodities Act, 1955
- II. The Food Corporations (Amendment) Rules, 1976.

## III. The Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1976.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHIB F. SHINDE): Sir, I beg to lay on the Table the following papers :--

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Irrigation (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :--

(i) Notification G.S.R. No. 944, dated the 26th June, 1976, publishing the Rice (Southern Zone) Movement Control (Amendment) Order, 1976.